GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong the 5th June, 2021

No. LJ(B).53/93/Pt/187- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrates in the interest of Public Services within North Garo Hills District with immediate effect and until further orders:-

Sl. No	Name of Officer (s)	Designation
1.	SMT. KAREN DIPSERA A. MOMIN	Asst. Director of Agriculture Fruit Preservation Factory, Dainadubi, North Garo Hills, Resubelpara
2.	SHRI. C.G. MOMIN	District Transport Officer, North Garo Hills, Resubelpara
3.	SHRI. SUBROTO G. MARAK	Asst. Professor, Mendipathar College, North Garo Hills, Resubelpara
4.	SHRI. THANGKHAN CH. MARAK	Asst. Professor, Mendipathar College, North Garo Hills, Resubelpara
5.	SHRI. RAKBAN G. MOMIN	Asst. Professor, Mendipathar College, North Garo Hills, Resubelpara
6.	SHRI. JYOTISH RABHA	Asst. Professor, Mendipathar College, North Garo Hills, Resubelpara
7.	SHRI. GRAHAMBEL MOMIN	Principal, Basisc Training Centre, North Garo Hills, Resubelpara
8.	SHRI. PARMISH R. MARAK	Principal, Resubelpara Girls Higher Sec. School, Resubelpara
9.	SHRI. SANTOSH MARAK	Agriculture Inspector, O/o Dist. Agri. Officer, North Garo Hills, Resubelpara
10.	SHRI. MOBBIN J. SANGMA	Asst. Lecturer, Resubelpara Govt. Higher Sec. School, Resubelpara
11.	MD. SAHEB ALI	Asst. Lecturer, Resubelpara Govt. Higher Sec. School, Resubelpara
12.	SHRI. HYACINTUS MARAK	Mines Royalty Inspector, Dainadubi, North Garo Hills, Resubelpara
13.	SHRI. LAKSON MARAK	Range Forest Officer (Territorial), Dainadubi, North Garo Hills, Resubelpara
14.	SHRI. CHONSENG M. MARAK	Range Forest Officer, Social Forestry, Bajengdoba

(L.K. Swett)
Under Secretary to the Government of Meghalaya,
Law (B) Department

Memo No. LJ(B).53/93/Pt/187-A **Dated Shillong the 5th June, 2021**

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The District Magistrate, North Garo Hills District, Resubelpara with reference to letter No. NGHD/JUDL-4/2020/724 Dtd. Resubelpara the 4th June 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

Under Secretary to the Government of Meghalaya,
Law (B) Department